(ग) यदि उन्हें लागू नहीं किया जाना है तो उसके क्या कारण हैं?

## t [REPORT OF KHOSLA COMMISSION ON DELHI POLICE

1158. SHRI SURAJ PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have decided to implement fully tlie report of the Khosla Commission in regard to Delhi Policemen;
- (b) if so, what is the date from which its recommendations will come into force; and
- (c) if they are not to be implement, ed, what are the reasons therefor?]

|[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग) प्रतिवेदन की परीक्षा लगभग पूरी कर ली गई है और सरकार द्वारा अन्तिम रूप से स्वीकृत विभिन्न सिफारिशों कार्योन्वित की जा रही हैं। कुछ सिफारिशों के संबंध में मामला विभिन्न मंत्रालयों से परामर्श कर के परीक्षाधीन है। शेष सिफारिशों की परीक्षा शीद्र ही पूरी किये जाने की आशा है।

CHARAN SHUKLA): (a) to (c). The examination of the report has been more or less completed and the various recommendations as finally accepted by Government are under implementation. In respect of some recommendations the matter is under examination in consultation with the various Ministries. The examination of the remaining recommendations is expected to be completed shortly.]

## ASSAULT ON GENERAL SECRETARY OF DELHI MAZDOOR UNION

1159. SHRI G. BARBORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that one Shri Harbhajan Ahuja, General Secretary of the Delhi Mazdoor Union, was severely assaulted by persons close to the Management of the "Swatantra Bharat Steel Industry" on the 21st October, 1968; and
  - f[ ] English translation.

(b) whether it is also a fact that no action has so far been taken against the miscreants on the written complaint submitted by Shri Ahuja at the Delhi Paharganj Police Station?

THE MINISTER OF STATE IN IHE MINISTR\ OF HOME AFFAIRS (SHRI VIDYA CHARAN SHDKLA): ,a) and (b) On 21-10-1968 an incident was report-ted at Police Station Paharganj that in the Swatantra Bharat Steel Industry, some peisons were injured during the course of a demonstration staged by some workers. Ihe local police have registered a case in this connection which is under investigation.

A complaint was also received from Shri Ahuja and it was duly enquired into.

## KERALA'S ALLOTMENT FROM THE CENTRAL ROAD FUND

1160. SHRI KESAVAN fTHAZHAVA):
Will the Minister of PARLIAMENTARY
AFFAIRS AND SHIPPING AND
TRANSPORT be pleased to stat: :

- (a) the amount allotted to the State of Kerala from the Central Road Fund for the year 1969-70; and
- (b) the amounts allotted to the other States from the same fund for the year 1969-70?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQriAL SINGH): ^a) and (b) Allotments vvill be made to Kerala and to other States after the Demands are voted by Parliament.

## CHANDRA REDDY COMMITTEE'S REPORT

- 1161. SHRI N. R. MUNISWAMY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) what are the chief recommendations of the Chandra Reddy Committee's report on the Indian School of International Studies; and
- (b) what is the reaction of Government to the eport?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO): (a) The recommendations are given in the attached statement. [See Appendix LXVII, Annexure No. 69.]